

**FORM A
PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF FAIRDEAL SUPPLIES LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Fairdeal Supplies Limited
2.	Date of incorporation of corporate debtor	21/07/1987
3.	Authority under which corporate debtor is incorporated / registered	RoC-Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51909WB1987PLC097552
5.	Address of the registered office and principal office (if any) of corporate debtor	<u>Registered Address:</u> 4, B.B.D Bag (E), 1 st Floor, Stephen House, R.No.5, Kolkata- 700001
6.	Insolvency commencement date in respect of corporate debtor	19/03/2024 (Order Copy uploaded on the website of IBBI on the 20/03/2024)
7.	Estimated date of closure of insolvency resolution process	15/09/2024
8.	Name and registration number of the insolvency professional acting as Interim Resolution Professional	Mr. Bijay Murmuria, Reg. No. IBBI/IPA-001/IP-N00007/2016-17/10026
9.	Address and e-mail of the Interim Resolution Professional, as registered with the Board	Sumedha Management Solutions Private Limited, 6A, Geetanjali Apartment, 8B, Middleton Street, Kolkata- 700071, West Bengal bijay_murmuria@sumedhamanagement.com
10.	Address and e-mail to be used for correspondence with the Interim Resolution Professional	Sumedha Management Solutions Pvt. Ltd. 2B Geetanjali Apartment, 8B Middleton Street, Kolkata, West Bengal - 700 071 ip.fairdeal@gmail.com
11.	Last date for submission of claims	02/04/2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the Interim Resolution Professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link:..... https://ibbi.gov.in/en/home/downloads (b) Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Fairdeal Supplies Limited on 19/03/2024.

The creditors of Fairdeal Supplies Limited are hereby called upon to submit their claims with proof on or before 02.04.2024 to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.


Name and Signature of Interim Resolution Professional :

Mr. Bijay Murmura

Interim Resolution Professional in the matter of Fairdeal Supplies Limited

Reg. No. IBBI/IPA-001/IP-N00007/2016-17/10026

AFA valid till 30/10/2024



BIJAY MURMURIA
INSOLVENCY PROFESSIONAL
IP Registration No.- IBBI / IPA - 001 / IP - N00007 /
2016 - 2017 / 10026

Date: 22.03.2024

Place: Kolkata

